

of Parliament. The Ministry of External Affairs have brought this matter to the attention of the Government of Democratic People's Republic of Korea.

NAGALAND ISSUE

686. SARDAR HARGHARAN SINGH DUGAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether any progress has been achieved to settle the Nagaland issue, and if so, the details thereof ;

(b) whether Government have again extended the peace agreement with the Nagas in spite of the fact that the Naga hostiles are carrying on their activities detrimental to the interests of the country ; and

(c) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) The real issue in Nagaland is one of restoring peace and normalcy. The Government of Nagaland and the Security Forces are attending to this problem and have the full support of the Government of India.

As has been mentioned on many occasions in the past, the political problem has already been settled in 1960. Further implementation of the Agreement reached with the Naga leaders in 1960 can be gone into when law and order is fully restored.

(b) and (c) Extensions of the Agreement on Suspension of Operations (AGSOP) are authorised by the Governor on the basis of his assessment of the overall situation in the State. The AGSOP has helped in improving the climate of peace and inculcating a sense of security among peace-loving people. It is, however, true that the Underground Nagas have continued to violate the terms of the AGSOP and indulge in lawless activities. The State Government and the Security Forces have been dealing with the situation firmly and resolutely with the result that there is peace in large areas of Nagaland despite attempts by the subversive elements to disrupt it.

CLOSURE OF TEXTILE MILLS IN WEST BENGAL

687. SARDAR HARGHARAN SINGH DUGAL : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether it is a fact that a large number of textile mills in West Bengal has been closed down recently due to labour trouble ;

(b) if so, the number of such mills closed during the last 3 months and main reasons therefor ;

(c) the total number of workers thrown idle by the closure of these mills ; and

(d) the steps taken by Government so far to settle their affairs ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) to (d) All Cotton Textile mills in West Bengal did not work during 1-9-1969 to 9-10-1969 due to a general strike called by Cotton Textile Workers Federation, West Bengal over the question of increase in wages and other demands. The General strike was called off as a result of the Tripartite Agreement of 9th October, 1969. Excepting for this general closure, only one cotton textile mill in West Bengal closed down from 15-10-69 due to losses and financial difficulties. This mill had 2933 workers on roll. The case of this mill is being considered in consultation with the State Government.

REVISION OF FOURTH FIVE YEAR PLAN

688. SHRI Z. A. AHMAD : SHRI K.

SUNDARAM :

SHRI RAJENDRA PRATAP

SINHA :

SHRI KRISHAN KANT :

SHRI A. G. KULKARNI :

Will the PRIME MINISTER be pleased to state :

(a) whether Government are contemplating a revision of the Fourth Five Year Plan in view of the new economic policies which they have started implementing ; and

(b) if so, what are the important features of the revised Plan they have in view ?

THE PRIME MINISTER AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) and, (b) Attention of the Hon'ble Member is invited to Unstarred Question No. 296 already answered in the Rajya Sabha on 20-U-1969.